

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE KARGIL

No: 11/2018

Date: 18/12/2018

ORDER

In pursuance to powers vested in me u/s 37 read with sec. 17 of Criminal Procedure Code 1989 & vide High Court Order no 1229 Dated: 17/12/18, I Mansoor Ahmad Lone Chief Judicial Magistrate, Kargil confer special power to the following Judicial Officers for acting as Duty Magistrate in District Kargil during the winter vacations commencing from 01/01/2019 to 15/01/2019 (both days inclusive)

S.NO	NAME/DESIGATION	PERIOD
01	Mr. Chemait Yurgal (Munsiff Drass)	01/01/2019 To 07/01/2019 (both days inclusive)
02	Mr Moneer Ahmad (Munsiff Sankoo)	08/01/2019 To 15/01/2019 (both days inclusive)

Both the Duty Magistrates shall deal and dispose of all the routine emergent criminal matters arising within District Kargil during this period. Both the duty Magistrate along with their own staff shall sit in the District Head Quarter at District Court Complex Kargil.

Chief Judicial Magistrate
Kargil
(Mansoor Ahmad Lone)
Chief Judicial Magistrate
Kargil

No.214-18/cjm-kg1

Date: 18/12/2018

Copy to the

- 1 Worthy Registrar General, Hon'ble High Court of J&K Jammu or information.
2. Worthy Pr District & Sessions Judge Kargil for information
- 3 Ssp/SHOs of District Kargil for information.
- 4 Ld. Munsiff/Additional Mobile Magistrate under 13th Finance Commission Drass for information and compliance
5. Ld. Munsiff/JMIC Sankoo for information and compliance.
- 6.PP/Sr.PO Kargil for information.
- 7 Office records